

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH**

O.A. No. 337 of 1993

Date of decision : 18.09.2000

Yogesh Rangnath Patil & Ors : Petitioner [s]

: Advocate for the petitioner [s]

Versus

Union of India & Ors. : Respondent [s]

Mr. P.K.Handa : Advocate for the Respondent [s]

CORAM :

THE HON'BLE MR. P.C.Kannan : **MEMBER (J)**

THE HON'BLE MR.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

1. Yogesh Rangnath Patil
2. Rajendrapuri Goswami
3. Premjibhai Jamod.
C/o Shivilal Yadav,
422/2442, Vivekanandnagar,
Gujarat Housing Board,
Near Jantanagar, Chandkheda,
Sabarmati.

..... Applicant

VERSUS

1. Union of India,
Notice to be served through the
General Manager, Western Railway,
Churchgate, Bombay.

2. Divisional Railway Manager,
Western Railway, Vadodara,
Pratapnagar, Vadodara.

3. Senior Divisional Signal & Telecom
Engineer (M), Vadodara.

..... Respondents

(Advocate : Mr.P.K.Handa)

O R A L O R D E R
O.A./337/93

DATE : 18/9/2000

By
The applicants are not present. They were not present on the last
many occasions also. Mr.Handa counsel for the respondents is present.
Dismissed for default.

Dhananjay
(Mr.P.C.Kannan)
Member (J)

nkk

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

CA/TA/PA/CP/ 332/93 of 200V. R. Patil & Ors

APPLICANT(s)

VERUS

U.O. B.

RESPONDENT(s)

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Certified that the file is complete in all respects.

Ph. 102

Signature of S.O. (J)

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Signature of Dealing Hand.